

grants are fully reimbursed by Raja Ram-mohun Roy Library Foundation, under certain approved schemes. Grants are given generally on the recommendation of the State Government concerned.

[English]

Compensation to Victims of IAF Plane Crash in Midnapore

6121. SHRISANAT KUMAR MANDAL. Will the PRIME MINISTER be pleased to state:

(a) whether any court of inquiry has been ordered into the crash of an I.A.F. Plane killing 3 members of a family in a house at Kaggachia in Midnapore district of West Bengal on 31 March, 1990;

(b) if so, its outcome and the future preventive measures being taken; and

(c) the compensation, if any, paid for the loss of lives and property?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DR. RAJA RAMANNA) : (a) Yes, Sir.

(b) The Court of Inquiry is in progress.

(c) Ex-gratia payment as per existing rules has been paid at the rate of Rs. 10,000 per person to the next of kin of the 2 adults killed, Rs. 5,000 per person for 2 children killed and Rs. 1,000 per person to the 2 persons injured.

Reconstitution of Delhi Social Welfare Advisory Board

6123. SHRI GOVINDA CHANDRA MUNDA: Will the PRIME MINISTER be pleased to state:

(a) the duties and functions of the

Welfare Officers of Delhi Social Welfare Advisory Board;

(b) whether Government propose to reconstitute the Delhi Social Welfare Advisory Board; and

(c) if so, when and the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (PROF. M.G.K. MENON): (a) A Statement is attached.

(b) No, Sir. Since the term of the present Board expires in June 1992. However, the office of Chairman is vacant. Following the resignation of the previous incumbent and will be filled shortly.

(c) Does not arise.

STATEMENT

Duties and Responsibilities of Welfare Officers

Planning and Execution

1. To provide guidance and planning of sponsored and aided programmes.
2. To supervise all welfare programmes aided by the Board.

Counselling and Guidance

1. Regular counselling and guidance in regard to development of programmes and maintenance of records by the aided organisations.
2. To ensure proper utilisation of

funds, released by the Central Social Welfare Board/State Social Welfare Advisory Board to the voluntary organisations.

3. To assist the State Social Welfare Advisory Board/Central Social Welfare Board in settlement of pending accounts of programmes as per norms and conditions laid down by the Central Social Welfare Board.

Co-ordination

1. To give technical opinion to the State Social Welfare Advisory Board regarding sanction of grants and release of funds.
2. To enlist the cooperation of public, explaining the policies and the programmes of the Board in order to obtain public participation.
3. To maintain liaison between the State Social Welfare Advisory Board and other agencies at the district and block levels.
4. To advise the institutions in carrying out similar services in a particular area and coordinate their activities so as to get the maximum advantage out of the grants given by the Board, with the object that there is no overlapping and duplication in services.
5. To advise the institutions to review their programmes periodically and assess their effectiveness. This will help the institutions improve their services and avoid all wasteful expenditure.

Publicity

1. To assist the Project Officer in the distribution of the publicity literature on the Board's publicity, enrolling institutions as subscribers of Board's journals,

Social Welfare and Samaj Kalyan

2. Writing features on institutions or individuals themselves or providing background material (printed literature and photographs) to the Project Officer for onward submission to Central Social Welfare Board for publication in Board's journals.

Duration of tour

It is evident from the foregoing that the Field Officers have to concentrate on the programmes being implemented at the field level. For this purpose it is essential that they are constantly on the move and should spend only the minimum time required at the State Board Office. The norms of touring which have to be undertaken by them should be a minimum period of 10 to 15 days.

Other Rules.

Any other work assigned by the Chairman, State Social Welfare Advisory Board/Project Officer.

Clearance to Electricity Generation Scheme Under Farakka Barrage Project

6124. SHRISANATKUMAR MANDAL: Will the PRIME MINISTER be pleased to state:

(a) whether a scheme for generation of electricity from the Farakka Barrage project in West Bengal is awaiting clearance from Planning Commission, and